

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 17 of 2012 &
I.A. No. 29 of 2012**

Dated: 21st February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Ajmer Vidyut Vitran Nigam Ltd.Appellant (s)
Versus
Rajasthan Electricity Regulatory Commission ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Shyam Moorjani

ORDER

The learned counsel for the Applicant submits that he has sent the notices to the Respondents but still he has not received the acknowledgment of service and seeks some more time to file the affidavit of service.

Post the matter on **27.02.2012**. In the meantime, interim Order to continue.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs